

ROC.No.2004/2018/RG

N O T I C E

It is hereby informed that complaint boxes are kept at the chambers of the Registrar General, High Court, Madras, the Registrar (Judicial), High Court, Madras and also at the place where entry-pass is obtained by the litigant public, for the use of the litigants and lawyers.

The lawyers and litigant public are requested to put in their complaints, giving sufficient particulars. They need not necessarily disclose their names and all the complaints containing sufficient particulars, shall be looked into irrespective of whether name of the complainant is disclosed or not.

Therefore, the stakeholders are hereby requested to furnish with their complaints (i) the case number, (ii) the date of filing, in case of matters not being listed after filing, (iii) date on which matter was directed by Court to be listed, the date of order of Court and other relevant details pertaining to the complaint.

High Court, Madras.
Dated : 09.05.2018.


REGISTRAR GENERAL